

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. C.P. (IB)/282(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

NAME OF THE PARTIES: Mahipal Enterprises
V/s
Madanlal Bhimraj Bhandari
Section: 95 (1) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Yahya Batatawala appeared for the Petitioner. None has appeared for the Respondent. List the matter on **14.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)
24.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)